

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

08.05.2006CP 5/2006 (OA No.445/2003)

Mr. P.P. Mathur, Counsel for applicant.

This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before the Hon'ble Bench on 19.07.2006.



(GURMIT SINGH)
DEPUTY REGISTRAR

AHQ

CP No.5/2006 in OA No.445/2003.

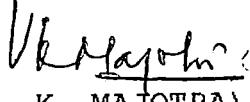
CHIEF JUDGE

HARSHILDAU 2.6.2006.

Mr. P. P. Mathur counsel for the applicant.

Learned Counsel for the applicant stated at Bar that the applicant has been appointed in the IAS cadre in January 2006, as such, the Tribunals directions contained in order dated 3.1.2005 (Annexure A/1) whereby OA No.455/2003 was disposed of have been complied with substantially. He seeks and is allowed to withdraw CP. CP stands disposed of.


(M. RAGHAVAN)
JUDICIAL MEMBER


(V. K. MAJOTRA)
VICE-CHAIRMAN

P.C./



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